

(b) The details of the proposals are under :

Sl. No.	Name of the Project
1	Cement Basket Ball Court at Hyderabad by Maulana Azad Memorial Educational Board, Hyderabad.
2	Indoor Stadium at Nagram, Nizamabad District.
3	SPDA at Kurnool.
4	SPDA at Nizamabad
5	Sports Complex at Kakinada, Distt. East Godavari
6	Sports Complex at Amberpet by Municipal Corporation, Hyderabad.
7	Sports Complex at Nandyal, Kurn Distt.
8	Mini Sports Complex at Gajwel, Nizam District.
9	Mini Hockey Stadium at Z.P.P. Boys High School, Armoor District Nizamabad.
10	Indoor Stadium at Visakhapatnam by Municipal Corporation, Visakhapatnam.
11	Swimming Pool at Visakhapatnam by Municipal Corporation, Visakhapatnam.

(c) Central Government extends assistance on matching basis which is 50% of the estimated cost of the project for a plain area and 75% of the cost of the project for

hilly and tribal area subject to financial ceilings as provided in the scheme. During the last 3 years, following projects have been approved for Central assistance:

Sl. No.	Name of the project	Status
1	Cement Basket Ball Court at Hyderabad by Maulana Azad Memorial Educational Board, Hyderabad.	Sanction in principle for Rs. 43,311 issued on 2-11-92
2	SPDA at Kurnool	Rs. 36 lakhs released on 24-1-92
3	SPDA at Nizamabad	Rs. 19 lakhs released on 30-7-93.

(d) Under the Department's two other schemes viz. Assistance for Laying of Synthetic Track/Artificial Hockey Surface and Scheme of Grants to Rural Schools, during the last three years, Central Government have extended assistance, for laying of artificial hockey surface at Begumpet, Hyderabad. Under the Scheme of Grants to Rural Schools for Development of playground and Purchase of Non-consumable Sports Equipment, an amount of Rs. 45,48,392 has been sanctioned for 49 schools.

#### Swimming Pools and Sports Facilities in District Headquarters

3411. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any target date to provide swimming pools and sports facilities of international standards in, all district headquarters;

(b) if so, the details thereof;

(e) the Manetel outlay sanctioned for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) No, Sir. The State Government and local agencies have to take the initiative to provide swimming pool and other sports facilities in the districts. Central Government can render matching assistance to State Governments on receipt of viable proposas.

(b) and (c) Do not arise.

#### **Ddepartmental Examination for Group D Employees**

3412. SHRI SARADA MOHANTY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is no provision for Departmental Examination for Group 'D' employees- of Kendriya Vidyalayas for their recruitment as LDCs through direct intake ;

(b) if so, what is the justification thereof ;

(e) whether the Sangathan is considering a proposal to introduce the same in the roles; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARf SELJA): (a) to (a) In accordance with the Recruitment Rules for the post of LDC in Kendriya Vidyalaya Sangathan. 90% posts are filled-up by direct recruitment and 10% by promotion from amongst Group 'D' who possess the requisite qualification? for the post. Group 'D' employees of Sangathan can also compete with outsiders for 90% pos^s meant for direct recruirment The Group 'D' employees are given age relaxation as per rules.

#### **Rise in Illiterates in the Country**

3413. SHRIMATI KAMLA SINHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that India today produces the largest number of illiterates in the world;

(b) whether it is also a fact the though the literacy rate has improved since independence, the absolute number of illiterates has increased from 294 million in 1951 to 482 million in 1991 ; and

I (c) if so, what steps Government have taken or propose to take to ensure the implementation of Article 45 of the Constitution which makes primary education compulsory for every child.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE): (KUMARI SELJA): (a) and (b) The literacy rate in the country has increased from 18.33% in 1951 to 52.21% in 1991. As per the 1961 census, the number J of illiterates in the age group 5 and above ! was 267.32 millon and the number of literates was 105.52 million. As per the 1991 census the number of illiterates and i literates in the relevent age group (revised ; to 7 and above) have both gone upto 323.88 million and 359:28 million respectively. The number of literates has gone up by 253.76 mellion while the number of illiterates has gone up by 61.56 millionn in 'h's period. Though there are no offical sta'ist'cs regarding the number of illiterates in various countries, according to some estimates, our number of illiterates continues to be the largest in the world.

(c) The Nationa! Policy on Fication as revised in 1992 reso'ves that elementary education of satisfactory qualityis to be provided to all children unto 14 vears of ace before the turn of the country. Towards this end, a disacwavd approach will be i adopted through district planning. In addi-I tion, fte following are the main strategies:—